

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-516
(IB)-1913(ND)2019
IA/2594/2023

IN THE MATTER OF:

Indian Bank

.....Applicant

Vs.

M/s. Nimitiya Hotel And Resorts Limited

.....Respondent

SECTION

U/s 7 of IBC (CIRP)

Order delivered on 07.05.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :
For the Respondent : Mr. Nakul Mohta, Mr. Zain Khan, Mr. Kumar Anurag
Singh, Mr. Akshay Sharma, Mr. Anish Ahlawat,
Ms. Riya Dhingra, Advs.
Mr. Rajesh Kumar Gautam, Mr. Anant Gautam,
Ms. Anani Achumi, Mr. Ankur Goyal, Advs. in
IA/2594/2023
For the SRA : Mr. Ajay Kumar
For the RP : Mr. Manuj Nagrath, Adv. in IA/2594/2023

ORDER

IA/2594/2023:-

Ld. Counsel on behalf of the Applicant, Ld. Counsel on behalf of the
Resolution Professional, Ld. Counsel on behalf of the Indian Bank (Member of

CoC) and Ld. Counsel on behalf of the SRA are present and submitted that they have filed their written submissions and the same is now reflected on the e-portal of the Tribunal. Order in this matter is **reserved**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)